F.No. XIV/2/2003/Conf/CESTAT/ Admn CUSTOMS EXCISE &SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated : 15/01/2018

CIRCULAR

Pursuant to Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 Jan 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted are requested to furnish the immovable property return for the year 2017 as on (01.01.2018) in the enclosed Performa latest by <u>30.01.2018</u>.

Encls: As above

(Bineesh Kumar K.S.) Deputy Registrar (Admn)

Copy to:-

- SPS/PA to Hon'ble President/Members/Registrar/Dy. Registrars/Assistant Registrars/SPS/Court Master- including all Zonal Benches, CESTAT
 CESTAT website
 - 2. Office Copy/Guard file.



Name of Officient of Which the of S. Present post 1	cer (in full) and s officer belongs	··· ··· ··· ···			2. Catre (in case of IAS office 4. Present Pay	rs)	<u> </u>	
Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property, Housing lands and other buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	whether by purchase, lease ⁴⁴ , mortgage, inheritance, gift or otherwise with	income from the	Remarks	
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